

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND
WORKS AND HOUSING (SHRI BUTA
SINGH): (a) The total plan allocation
of funds at the centre on promotion of
Sports in the country during the Sixth
Five Year Plan Period is Rs. 1075 lakhs.
This does not include the allocation of
Rs. 125 lakhs kept for Physical Educa-
tion.

(b) The total expenditure on Asian
Games booked upto 15-2-83 in the De-
partment of Sports is Rs. 51.02 crores.

(c) Special Organising Committee IX
Asian Games had earned Rs. 5.84 crores
upto 31-1-83.

(d) According to present indications,
the total expenditure on Asian Games is
likely to be of the order of Rs. 67 cro-
res.

(e) The Asiad stadia will remain avail-
able to sportsmen and women for a long
time to come. The Delhi Development
Authority is expected to ensure continued
utility of the Asiad Village Complex.

(f) The expenditure incurred on IX
Asian Games is mainly on the creation of
infra-structure and other facilities and are
intended to be utilised for promotion of
Sports in the country. They are not in the
nature of commercial ventures. The ques-
tion of recovery of the expenditure in-
curred by Government on Asiad does not,
therefore, arise.

**Proposals from States for Central Assis-
tance for development of Selected
Regulated Markets**

58. SHRI SHANTUBHAI PATEL:
Will the Minister of RURAL DEVELOP-
MENT be pleased to state:

(a) the number of proposals received
from various States for Central Assistance
for development of Selected Regulated
Markets in 1981-82;

(b) the number of proposals appro-
ved for each State and the number pend-
ing as of today;

(c) State-wise distribution of funds for
Regulated Markets during each of the last
three years; and

(d) the number of Regulated Markets
developed as a result thereof?

THE MINISTER OF STATE OF THE
MINISTRY OF RURAL DEVELOP-
MENT (SHRI HARINATHA MISRA):
(a) and (b). The information State-wise
regarding the number of proposals recei-
ved for grant of central assistance under
the scheme for development of selected
regulated markets and the number of pro-
posals approved during the year 1981-82
is given in the statement at Annexure-I
laid on the table of the House. [*Placed
in Library. See No. LT—5792|83*]. The
proposals which did not meet the require-
ments of the scheme were returned to
the concerned State Governments. No pro-
posal of the year 1981-82 is pending with
this Ministry.

(c) and (d). As at Annexure-II—laid
on the Table of the House. [*Placed in
Library. See No. LT—5792|83*].

**State-wise villagers facing drinking water
problems**

59. SHRI JAI NARAYAN ROAT:
Will the Minister of WORKS AND
HOUSING be pleased to state:

(a) whether it is a fact that tribal areas
are facing drinking water problem; and

(b) if so, the details thereof and steps
taken by Government in this regard?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND
WORKS AND HOUSING (SHRI BUTA
SINGH): (a) and (b). The programme
for the supply of drinking water adminis-
tered by this Ministry covers problem vil-
lages in all Parts of the country including
tribal areas. According to the data recei-
ved from the State Governments, there
were about 2.31 lakhs problem villages
in the country as on 1st April, 1980. Pro-
blem villages are those which suffer from
chronic scarcity or with unsafe sources of
water. The problem villages are spread
over all areas including tribal belts.